

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 258
(IB)-702/ND/2018
IA/4227/2020, IA/1163/2021

IN THE MATTER OF:

Super Print Service

...

Applicant/Petitioner

Versus

M/s. Xalta Food and Beverages Pvt.Ltd.

...

Respondent

Under Section: 9 of IBC Code,2016

Order delivered on 31.03.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

ORDER

Renotify this matter on 14.04.2021.



**T.S. Singh
(Court Officer)**